

Restricting rear entry of flats under Self-Financing Scheme in Sheikh Sarai

3390. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that three additional flats other than originally planned and allocated have been constructed in DDA's Self Financing Scheme at Sheikh Sarai with the result that nine ground floor flats have been deprived of the rear entry to the courtyard; and

(b) if so, what are the reasons therefor and to whom these additional flats have been allotted and how?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The DDA has reported that three additional flats have been constructed at Sheikh Sarai only for proper utilisation of the available space. These additional flats have no connection with the rear entry of Ground floor flats.

(b) The DDA has not been able to provide rear entry to the courtyard of ten ground floor flats because of constraints of compact planning and integrated lay-out.

Out of the three additional flats mentioned against part (a), one cat. III flat has been allotted to Shri R. K. Kochar and one Cat. II type B1 has been allotted to Shri S. Sankaran. The third flat in Cat. II Type B1 is still lying vacant.

Ships sent to Sri Lanka for carrying of foodstuffs

3391. SHRI SHRIDHAR WASUDEO DHABE:

SHRI A. G. KULKARNI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of ships sent to Sri Lanka for carrying foodstuffs and

other articles for being distributed to the people of Sri Lanka who are in the refugee camps;

(b) whether it is a fact that Sri Lanka Government has expressed its desire that no further ships be sent; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Three Indian Ships, namely, 'Bharat Seema', 'Chidambaram' and 'Nan Cowry' were sent to Sri Lanka to transport refugees from Colombo and the South to the Northern and Eastern provinces of Sri Lanka, on the basis of a request received from the Sri Lanka Government. The ship 'Chidambaram' had also carried relief supplies sent by Government of India to Sri Lanka. In addition, relief supplies were carried on regular shipping services to Sri Lanka.

(b) No, Sir, but the need for the three ships was considered by the Sri Lanka Government to have been met, and so they have reverted to their normal service..

(c) Does not arise.

International Youth Year

3392. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the U.N. has declared 1985 as International Youth Year; and

(b) if so, what steps Government are taking to celebrate this year in India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir. The United Nations has declared 1985 as International Youth Year.

(b) A National Co-ordination Committee for the International Youth

Year has been set up. A Working Group has also been established to implement and review youth programmes before, during and after 1985. It will shortly consider specific ways in which India can celebrate the International Youth Year.

Construction on Commercial Plot Nos. 18 and 15, Wazirpur Commercial Complex, Delhi

3393. SHRI RAMESHWAR SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the dates on which plot nos. 18 and 15, Wazirpur Commercial Complex, Wazirpur Industrial Area, Delhi were auctioned by the DDA and who were the highest bidders;

(b) whether the bid of plot No. 15 has since been cancelled by the DDA;

(c) whether DDA has approved the plan for constructing commercial building on plot No. 18, if so, on which date; and

(d) whether DDA has accorded permission to re-sale plot No. 18 to any other builder, if so, on which date and to whom?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The Delhi Development Authority has reported that plot Nos. 18 and 15 in Wazirpur Industrial Area were auctioned on 9-2-1982 and 30-3-1982 and the highest bidders were M/s. Lord Builders Pvt. Ltd. and M/s. Rajindra Properties (Delhi) Pvt. Ltd. respectively.

(b) The bid of plot No. 15 in Wazirpur Industrial Area being below the reserve price, was not confirmed.

(c) No.

(d) No.

I.C.A.R.'s claim of Pulses Production

3394. SHRI RAMESHWAR SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that apart from Mycoplasma scientists have been reporting occurrence of other micro-organisms including viruses, bacteria, molds etc.; if so, the reasons for implicating Mycoplasma without trials in accordance with well-known pasteur's postulates;

(b) whether Government propose to order a high powered enquiry into the matter; and

(c) whether Government propose to enquire into the claims of ICAR break-through in pulses production?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH):

(a) Yes, Sir. It is a fact that prior to the recent demonstration of Mycoplasma like Organisms (MLO's) in the tissues of root wilt affected coconut palms, the scientists had explored other organisms also such as fungi, viruses, bacteria and nematodes as a possible cause of the disease. The present studies consistently showed the presence of MLO's in the sieve tube elements of apical meristem, spear leaf petiole and root tips of root wilt affected palms and their absence in the comparable tissues of healthy palms. This is of great importance in our understanding the etiology of this disease. Scientists have however not claimed that Mycoplasma is the finally established cause of the disease.

So far as we know there is no authenticated case of plant Mycoplasma being brought into culture in artificial medium outside a living host. Hence, fulfilment of Koch's postulates (referred to as Pasteur's Postulates in the question) in the strict sense is not possible in this case.

Nevertheless, as in other MLO plant pathogens, the scientists are attempting to identify and test involvement of any insect or other vector in transmitting the disease and thus establish the real casual agent.

(b) In view of what is stated in (a) above, there does not appear to be